

APPELLATE TRIBUNAL FOR ELECTRICITY
New Delhi – 110003

Dated: 30th September, 2026

Sub.: Judges Roster w.e.f. 01.10.2026 to 30.10.2026.

Court No.	Day(s) & Time	Bench	Assignment
Court – I [Electricity Bench]	Monday: 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court – I [Electricity Bench]	Wednesday: 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court – I [Electricity Bench]	Friday: 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court – II [Electricity Bench]	Tuesday & Thursday: 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Mr. Virender Bhat, Judicial Member AND Hon'ble Mr. Ajay Talegaonkar Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act.

NOTE: (FOR COURT-I ONLY)

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| (a) Monday
(From 10:30 AM to 01:15 PM
& from 2:15 PM to 5:00 PM) | - Fresh matters and all kinds of IAs |
| (b) Wednesday
(From 10:30 AM to 01:15 PM) | - Fresh matters and all kinds of IAs |
| (c) Wednesday
(from 2:15 PM to 5:00 PM) | - Short matters |
| (d) Friday
(from 10:30 AM to 01:15 PM
& 2:15 PM to 5:00 PM) | - Appeal/final hearing matters |

Contd.../-

This issues with the approval of the Competent Authority.

Sd/-
(Registrar)

Copy to:

PPS/PS to all Hon'ble Members

PS/PA to Ld. Registrar

PS to Dy. Registrar (NS)

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)

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